

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2280

ANSWERED ON:29.08.2007

THORAT COMMITTEE REPORT

Bhadana Shri Avtar Singh;Mehta Shri Alok Kumar;Mishra Dr. Rajesh Kumar;Sajjan Kumar Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the "Thorat Committee" constituted by the Government to look into cases of untouchability report in the All India Institute of Medical Sciences and insult of students belonging to the backward classes has submitted its report;
- (b) if so, the details thereof;
- (c) whether the Government has accepted the recommendations after going through the report; and
- (d) if so, the action taken by the Government in this regard?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a) to (d): The committee constituted by the Government of India under the Chairmanship of Dr. Sukha Deo Thorat, Chairman, UGC to look into the allegations of differential treatment of SC & ST students in AIIMS has submitted its report. In its report the Committee has observed, inter-alia, that there has been some differential treatment with SC/ST/OBC students as well as faculty members in AIIMS. The AIIMS has been asked to furnish their comments on the observations in the report and the action taken on the recommendations of the Committee. On receipt of reply from the AIIMS, the matter will further be considered by the Government.